# 1198

# The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) Various technical matters regarding demarcation of boundary were discussed and decisions were taken on a number of items.
  - (c) Yes, Sir.
- (d) Decisions were taken on a number of technical matters such as joint checking of strip maps, finalisation of certain 4" sketch maps etc.

#### Festival Directorate

431. Shri Marandi: Shri Utiya; Shri S. C. Samanta: Shri Rameshwar Tantia:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 632 on the 29th March, 1965 and state:

- (a) whether the question of setting up of a permanent Festival Directorate has since been finalised;
- (b) if not, the reasons for the delay;and
- (c) the time by which it will be finalized?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) to (c). The question of setting up a permanent Festival Directorate is still under consideration of Government, because of the present difficult resource position.

## Compensation for loss of life and limbs of Armed Forces Personnel

- 432. Shri P. C. Borooah: Will the Minister of Defence be pleased to state:
- (u) whether any rules regarding the payment of compensation for the loss of life and limbs of the Armed Forces Personnel for providing them security against such risks on the lines of Workmen's Compensation Act, 1923 have been framed; and

(b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir. It is not necessary to frame rules on the lines of the Workmen's Compensation Act for the payment of any compensation for loss of life and limbs of Armed Forces personnel, because pensionary awards (viz., disability pension, invalid pensionigratuity, special family pensionary awards and ordinary family pensionary awards) are admissible, at the rates and under the conditions laid down, in cases of death or invalidment from service of these personnel.

(b) Does not arise,

#### Clothing Factories

- 433. Shri Surendra Pal Singh; Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that there is a surplus capacity in the clothing factories under the Department of Defence Production; and
- (b) if so, whether there is any proposal under consideration to meet the requirements of other Government Departments through these clothing factories?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) No, Sir. not just now but there would be after some time.

(b) To keep the capacity in Ordnance Clothing Factories fully utilized, efforts are being made to obtain orders for stitching of garments from Central Government Departments, State Governments and Public Sector Undertakings.

### Inadequate staff in the Indian Embassies/Missions

- 434 Shrimati Savitri Nigam: Will the Minister of External Affairs be pleased to state:
- (a) whether it is a fact that some of our Embassies/Missions have been constantly representing that due to